

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 172 of 2020

IN THE MATTER OF:

Balwant Singh Kanda

...Appellant

Versus

Kanda Auto Pvt. Ltd. & Ors.

...Respondents

Present: -

For Appellant: None

For Respondent: Mr. Mohd. Shahbaz, Ms. Kavita Srivastavsharan and Ms. Manorma Mohanty, Advocates for R- 1, 2 & 3.

O R D E R
(Virtual Mode)

22.01.2021 When the case was called out learned counsel for the Respondents is present. Nobody is present on behalf of the Appellant.

Learned counsel for the Respondents submits that due to some personal difficulty, they pray for short adjournment. Prayer is allowed.

Pleadings in this Appeal is complete.

List the Appeal 'For Hearing' on **5th February, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)